12W x 26H

Post Offer Advertisement under Regulation 18(12) in terms of
SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

ALSTOM T&D INDIA LIMITED

Registered office: A-18, First Floor, Okhla Industrial Area, Phase II, New Delhi 110 020.
(Tel: +91 11 4161 0660, Fax: +91 11 4161 0659)

This Post Offer Advertisement is being issued by Credit Suisse Securities (India) Private Limited ("**Manager to the Offer**"), on behalf of GE Energy Europe B.V. ("**GE Europe**" or the "**Acquirer**") along with General Electric Company ("**GE**" or "**PAC 1**") and GE Albany Global Holdings B.V. ("**GE Albany**" or "**PAC 2**" and, together with PAC 1, the "**PAC**"), in their capacity as persons acting in concert with the Acquirer under Regulation 18(12) in terms of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**"), in respect of the open offer (the "**Offer**" or "**Open Offer**") for the acquisition of up to 64,011,639 (sixty four million eleven thousand six hundred and thirty nine) fully paid-up equity shares of face value of INR 2 (Indian Rupees two) each ("**Equity Shares**"), representing 25% (twenty five percent) of the total fully paid-up fully diluted voting Equity Share capital of Alstom T&D India Limited (the "**Target Company**").

The detailed public statement ("**DPS**") with respect to this Offer was published on November 6, 2015 (Friday) in The Financial Express (English), Jansatta (Hindi) and Mumbai Lakshadeep (Marathi).

1. Name of the Target Company: Alstom T&D India Limited
2. Name of the Acquirer(s) and PAC:
   (a) Acquirer – GE Energy Europe B.V.
   (b) PAC – General Electric Company, GE Albany Global Holdings B.V.
3. Name of the Manager to the Offer: Credit Suisse Securities (India) Private Limited
4. Name of the Registrar to the Offer: Karvy Computershare Private Limited
5. Offer Details
   (a) Date of Opening of the Offer: January 18, 2016 (Monday)
   (b) Date of Closure of the Offer: February 01, 2016 (Monday)
6. Date of Payment of Consideration: February 15, 2016 (Monday)
7. Details of acquisition:

S. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price (including interest component)	Rs. 300.98	Rs. 300.98
7.2	Aggregate number of shares tendered	64,011,639*	43,439
7.3	Aggregate number of shares accepted	64,011,639*	42,570
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 19,266,223,106*	Rs. 12,812,718.60
7.5 • •	Shareholding of the Acquirer/PAC before Agreements / Public Announcement: Number % of fully diluted equity share capital	Nil	Nil
7.6	Shares acquired by way of agreements: • Number • % of fully diluted equity share capital	Acquirer did not directly acquire any Equity Shares**	Acquirer did not directly acquire any Equity Shares**
7.7	Shares acquired by way of open offer: • Number • % of fully diluted equity share capital	64,011,639 Equity Shares* 25.00%*	42,570 Equity Shares 0.02%
7.8	Shares acquired after DPS: • Number of shares acquired • Price of the shares acquired • % of shares acquired	Nil	Nil
7.9	Post offer shareholding of Acquirer/PAC • Number • % of fully diluted equity share capital	256,046,535 Equity Shares* 100.00%*	192,077,466 Equity Shares 75.02%***
7.10	Pre & Post offer shareholding of the public Pre Offer • Number • % of fully diluted equity share capital Post Offer • Number • % of fully diluted equity share capital	Pre Offer: 64,011,639 Equity Shares 25.00% Post Offer: Nil * Nil*	Pre Offer: 64,011,639 Equity Shares 25.00% Post Offer: 63,969,069 Equity Shares 24.98%

* *Assuming full acceptance in the Offer*

** *Alstom Grid Holding B.V. holds 6.46% of the paid up share capital of Alstom T&D India Limited and its 100% subsidiary, Grid Equipments Private Limited holds 68.54% of the paid up share capital of Alstom T&D India Limited. Alstom Grid Holding B.V. and Grid Equipments Private Limited have become indirect subsidiaries of PAC 2 post completion of the primary acquisition which triggered the Offer.*

*** *This includes the shares, which are held by Alstom Grid Holding B.V. and Grid Equipments Private Limited. Neither PAC 1 nor PAC 2 have acquired any equity shares of Alstom T&D India Limited in the Offer.*

8. The Acquirer, along with its Directors, and PAC severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of Securities and Exchange Board of India (www.sebi.gov.in), BSE Limited (www.bseindia.com), National Stock Exchange of India Limited (www.nseindia.com), Calcutta Stock Exchange Limited (www.cse-india.com) and at the registered office of the Target Company.
10. Capitalised terms used in this Post Offer Advertisement and not defined herein shall have the meaning assigned to them in the Letter of Offer dated January 7, 2016 dispatched by the Manager to the Offer on behalf of the Acquirer and the PAC.

Issued by the Manager to the Offer on behalf of the Acquirer and the PAC.

Manager to the Offer

CREDIT SUISSE

Credit Suisse Securities (India) Private Limited
9th floor, Ceejay House, Plot F, Shivsagar Estate, Dr. Annie Besant Road,
Worli, Mumbai – 400 018, India
Tel: +91 22 6777 3777, Email: list.alstomtdindiaopenoffer@credit-suisse.com
Contact Person: Shashank Sinha, SEBI Registration Number: INM000011161

Date: 23 February 2016 (Tuesday) **Place: Mumbai**